



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.10.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 05.10.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1823 of 2026 Part Heard	Raj Kumar Gupta Vs. Ravindra Kumar Goyal With	Palash S Singhai	
2.	Comp. App. (AT) (Ins) No. 1827 of 2026 Part Heard	Ashok Kumar Jain Vs. Ravindra Kumar Goyal	Palash S Singhai	

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar